

IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Civil Miscellaneous Appellate Jurisdiction)
M.A. No. 98 of 2021

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Anita Soren **Appellant**

Versus

The Branch Manager, Reliance General
Insurance Company Ltd. & Others **Respondents**

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

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For the Appellant : Mr. Pankaj Kumar Choudhary, Advocate
For the Respondent No.1 :

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03/09.09.2021.

This case is notified for referring before the National Lok Adalat.

The mention slip has been filed by the learned counsel for the appellant, Mr. Pankaj Kumar Choudhary for referring the matter before the National Lok Adalat scheduled to be held on 11.09.2021.

Let the case be referred before National Lok Adalat scheduled to be held on 11.09.2021.

The Secretary, JHALSA, Ranchi is directed to place this case before the National Lok Adalat.

Parties are directed to cooperate and contact with the Secretary, JHALSA, Ranchi for settlement before the National Lok Adalat.

(Kailash Prasad Deo, J.)

Jay/-